

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

DATED 19th SEPTEMBER, 2002

**PETITION No. 4 OF 2001
(With M.A. No. 45 of 2001 & M.A. No. 43 of 2002)**

Cellular Operators Associations of ... Petitioner
India & Others
Vs
Union of India & Another ... Respondents

BEFORE:

**HON'BLE MR. JUSTICE SUHAS C. SEN,
CHAIRPERSON**

MR. R.U.S. PRASAD, MEMBER

MR. P.R. DASGUPTA, MEMBER

For Petitioners : Ms. Garima Dewan, Advocate
For Respondents : Mr. R.D.Agrawala, Senior Government
Counsel with Mr. Sameer Agrawal,
Advocate

ORDER

The counsel for the petitioners seeks to withdraw the petition. The prayer is allowed and the petition is dismissed as not pressed.

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(SUHAS C. SEN)
CHAIRPERSON

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(R.U.S. PRASAD)
MEMBER

.....
(P.R. DASGUPTA)
MEMBER

